

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) Ministry of Agriculture is not implementing any specific scheme for reclamation and development of coastal saline areas. However, Government of India has launched a National Mission for Sustainable Agriculture (NMSA), which envisages reclamation of saline soils in other areas.

(b) Indian Council of Agricultural Research (ICAR) has developed various measures for mitigation of salinity ingress in coastal areas through constructing structures like, reclamation bund for arresting ingress. Besides, measures like, construction of farm ponds, percolation tanks, check dams, surface and sub surface drainage, paddy-cum-fish cultivation, etc. do help in improvement of soil productivity in coastal saline areas.

(c) Ministry of Agriculture is implementing various Schemes/Missions namely; Rashtriya Krishi Vikas Yojana (RKVY), National Food Security Mission (NFSM), National Mission on Oilseeds and Oil Palm (NMOOP), National Mission for Sustainable Agriculture (NMSA), etc. which do have components for addressing the issues of soil productivity like soil test based nutrient application, promotion of organic farming, judicious use of chemical and bio-fertilizers, enhancement of water use efficiency thereby improving soil fertility and productivity for sustainable agricultural production across the country.

(d) and (e) Yes, Sir. ICAR has developed salt tolerant variety of rice like CSR-43 and wheat (KRL-210 and KRL-213) during the last three years for cultivation in the salinity affected areas of the country.

Demand and supply of pulses

3260. SHRI BAISHNAB PARIDA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is proposed to grant certain incentives to farmers and others to grow/boost production of pulses;

(b) if so, the details thereof;

(c) the mis-match between demand and supply of pulses in the country; and

(d) whether it is also proposed to use high-quality seeds for the purpose and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) and (b) Government is implementing National

Food Security Mission (NFSM) to boost pulses production in all districts of all States, except Kerala and Goa. Assistance is provided for interventions like demonstration on improved technologies, distribution of quality seeds, Integrated Nutrient Management, Integrated Pest Management, machinery, efficient water application tools, cropping system based training, formation of Farmer Producer Organizations (FPOs), etc. Several States are also supplementing assistance for pulses production from their overall Rashtriya Krishi Vikas Yojana (RKVY) allocations.

(c) In 2012-13, the domestic pulses production was 18.34 million tonnes. The mis-match between demand and supply in the country was met by net import of 3.77 million tonnes of pulses.

(d) In order to promote use of high quality seeds, assistance under NFSM is provided only for varieties of pulses seeds less than 10 years old in crop demonstrations and seed distribution components.

Allocation of fund to Chhattisgarh under RKVY

†3261. DR. BHUSHAN LAL JANGDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Chhattisgarh had written to Central Government to include Chhattisgarh State Co-operative Marketing Federation Limited for handling seed and fertilizers and foodgrain assistance scheme under Rashtriya Krishi Vikas Yojana (RKVY);

(b) whether eligibility of the State has been determined by adding funds for integrated water harvesting area programme under forest and wild life and the schemes mentioned in part (a); and

(c) whether allocation of ₹ 407.63 crore was made under RKVY for the State for year 2013-14 and out of this ₹ 233.82 crore has been disbursed during 2013-14 and whether remaining amount will be given to the State during the budget for 2014-15?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) As per operational guidelines of Rashtriya Krishi Vikas Yojana (RKVY), State Agriculture Department is the nodal Department for implementation of RKVY in the State. However, for administrative convenience and ease of implementation, State Governments are empowered to identify or create an exclusive agency for implementing the scheme. Further, State Level Sanctioning Committee under

†Original notice of the question was received in Hindi.